

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 31

IA 53/2020 IA 2556/2021 IA 2937/2021 In C.P. (IB)/1055(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 20.03.2024

NAME OF THE PARTIES: **ROOFIT INDUSTRIES LTD.**

Section 10 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 53/2020 IA 2556/2021 IA 2937/2021 –

1. Mr. Bhalchandra Palav a/w Aniket Dighe i/b Bhal and Co Advocates appeared for the Liquidator.
2. Learned Counsel for the Liquidator seeks some time. Meanwhile, Respondent shall ensure copy of the reply is available to the Applicant.
3. List these IAs' on **15.04.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna